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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/582/ (IB)/2017  
NAME OF THE PETITIONER(S) : BRILLIANT ALLOYS PVT LTD  
NAME OF THE RESPONDENT(S) : STATE BANK OF INDIA  
UNDER SECTION : 10 RULE 7

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) KRISHNA SHARAN  
MISHRA

Practicing Company  
Secretary  
(Counsel for Petitioner)

K.S.

2. K. CHANDRASEKHARAN  
ADVOCATE  
M. K. Srinivasan Thiruvallur  
Cm (head) SBI

Counsel for SBI  
Cm (head) SBI

with ---  
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**ORDER**

Counsel representing both the parties are present. Counsel for respondent stated that he has received copy of the petition and other documents relied upon and prayed time for filing counter. Time extended at request. Put up on 26.09.2017 at 10.30 A.M.

- 50/-  
K Anantha Padmanabha Swamy  
Member (Judicial)